

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/00646/2017**

**DATED THIS THE 12<sup>TH</sup> DAY OF DECEMBER, 2018**

**HON'BLE DR.K.B.SURESH** ...MEMBER(J)  
**HON'BLE SHRI C.V. SANKAR** ...MEMBER(A)

Smt Swathi,  
Aged about 29 years,  
W/o M. Hanumantha Reddy,  
Residing at Devareddyhalli,  
Challakere Taluk,  
Chitradurga District-577 529. ..Applicant.

(By Advocate Shri A. R. Holla)

Vs.

1. Union of India  
By Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi – 110 001.
2. The Director of Postal Services,  
Office of the Postmaster General ,  
S.K. Region,  
Bangalore-560 001.
3. The Superintendent of Post Offices,  
Chitradurga Division,  
Chitradurga -577 501. ...Respondents

(By Standing Counsel Shri K. Gajendravasu for Respondents)

**ORDER (ORAL)****HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Heard. The matter relates to dismissal of GDS employee on the ground of misappropriation and non-delivery of articles. The sole challenge brought in is that the Disciplinary Authority had given a lesser punishment which is interfered by the Revisional Authority without giving proper reasons. Therefore, with the help of the learned counsel we had gone through pages 71 to 75 of the OA, in which this order is mentioned. After having carefully gone through it, we are of the view that the concerned official had expressed his view getting all the facts together and giving appropriate reasons. Since natural justice is observed and the quantum of punishment seems to be commensurate with the infraction alleged against him and proven against him.

2. OA does not seem to canvas any merit. Dismissed. No costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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**Annexures referred to by the Applicant in OA No.170/00646/2017**

1. Annexure A1 : Copy of memo dated 30.06.2014.
2. Annexure A2 : Copy of Inquiry Report dated 09.02.2017.
3. Annexure A3 : Copy of letter dated 13.02. 2007.
4. Annexure A4 : Copy of order dated 23.02.2017.
5. Annexure A5 : Copy of notice dated 28.05.2017.
6. Annexure A6 : Copy of applicant's representation dated 13.06.2017.
7. Annexure A7 : Copy of order dated 26.09.2017.

**Annexures referred to by the respondents in the Reply**

1. Annexure R1: Copy of applicant's representation dated 15.02.2017.
2. Annexure R2 :Copy of Inquiry under Rule-10 of GDS Conduct and Engagement Rules 2011.
3. Annexure R3 :Copy of order dated 13.3.2017 in OA.No.416/2016.
4. Annexure R4 :Copy of order dated 06.06.2017 in OA.No.1049/2015.

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